

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3983
ANSWERED ON:20.03.2015
INVESTMENT POLICY FOR FM RADIO
Gandhi Shri Feroze Varun

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of the exiting investment policy for FM radio stations ;
- (b) whether the Government has any plan to relax the said investment policy;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government is considering to set up a separate authority to review the performance of the FM radio broadcasting services; and
- (e) if so, the details thereof along with other steps being taken by the Government to review the performance of FM radio stations?

Answer

MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING
{COL RAJYAVARDHAN RATHORE (Retd.)}

- (a) to (c) : As per existing policy on expansion of FM Radio broadcasting services through private agencies (Phase-II), total foreign investment, including Foreign Direct Investment (FDI) / Foreign Institutional Investors (FII) is permitted to the extent of not more than 20% of the paid up equity in the entity holding a permission for a radio channel. Under FM Phase-III policy, the total direct and indirect foreign investment including portfolio and foreign direct investments into the company shall not exceed 26% at the time of application and during the currency of license.
- (d) : No such proposal is under consideration.
- (e) : Does not arise in view of (d) above.